

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-503
IB-2036/ND/2019

IN THE MATTER OF:

M/s Micra Clouds Services Pvt Ltd
V/s.
M/s Masters India Pvt Ltd

...Applicant

...Respondent

SECTION

U/s 9 IBC

Order delivered on 06.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

On the request of Proxy Counsel, list the matter on **12.08.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Chirag